

Company: Sol Infotech Pvt. Ltd.

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Rajasthan Civil Services (Revised Pay) (Second Amendment) Rules, 2010

[04 March 2010]

CONTENTS

- 1. These rules may be called the Rajasthan Civil Services (Revised Pay) (Second Amendment) Rules, 2010
- 2. They shall be deemed to have come into force with effect from 01.09.2006 expecting where otherwise specifically provided
- 3. In the Rajasthan Civil Services (Revised Pay) Rules, 2008

Rajasthan Civil Services (Revised Pay) (Second Amendment) Rules, 2010

[04 March 2010]

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Rajasthan is pleased to make the following rules to amend further the Rajasthan Civil Services (Revised Pay) Rules, 2008, namely:

- 1. These rules may be called the Rajasthan Civil Services (Revised Pay) (Second Amendment) Rules, 2010 :-
- 2. They shall be deemed to have come into force with effect from 01.09.2006 expecting where otherwise specifically provided :-
- 3. In the Rajasthan Civil Services (Revised Pay) Rules, 2008:-

I n section "B" of Schedule - I: (1) In Technical Education Department - after the existing entries appearing under heading " (iii) Rajasthan Technical Training Subordinate Service", the new heading (iv) Rajasthan Technical Education (Non- Engineering) Service" and following new entries there under shall be inserted, namely:

(iv) Rajasthan Technical Education (Non- Engineering) Service)							
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Lecturer	8000 - 13500	PB-3	15600- 39100	15	5400	
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2	2.	Senior Lecturer	9000- 14400	PB-3	15600- 39100	16	6000
1	3.	Head of the Department	10000- 15200	PB-3	15600- 39100	17	6600
4	4.	Principal	10650- 15850	PB-3	15600- 39100	18	6800

(2) In Governor's Secretariat - the existing entry at S.No. 14 shll be substituted by the following, namely:

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
14.	Librarian	-	PB-3	15600- 39100	17	6000	w.e.f. 24.10.2008

(3) In Medical & Health Department - after the existing entry at S. No. 148 appearing under heading " (iv) Other Posts", the following new entry at S. No. 149 shall be inserted, namely:

(1)	(2)	(3)	(4)	(5)	(6)	(7)
149	Audio Video Assistant (Technician)	3200 - 4900	PB- 1	5200- 20200	7	2000

By order of the Governor, Deepak Upreti, Secretary to the Government.